

West Bengal also suggested a change in the year?

Shri B. R. Bhagat: We have seen that statement and we have no official knowledge of it.

Shri Supakar: May I know the date which was suggested by the Orissa and the U.P. Governments and also the date suggested by the Chief Minister of West Bengal?

Shri B. R. Bhagat: Generally speaking, the change suggested is that it should be after the monsoon. Some feel it may be 1st of July and others feel it may be 1st of October or near about.

Rehabilitation of ex-convicts

*1304. **Shri P. G. Deb:**

Will the Minister of Home Affairs be pleased to state:

(a) whether the implementation of the scheme for imparting training in suitable trades and crafts to ex-convicts has been a success in the country; and

(b) the allocation of funds made so far to various State Governments for setting up After-Care Homes under the Second Five Year Plan?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) A limited provision has been made under the After-care programme for imparting training in suitable trades and crafts to ex-convicts through Production Units to be attached by the Ministry of Commerce and Industry to State Homes for men and women, discharged from correctional institutions like—jails, etc. It has, however not been possible for that Ministry to sanction any production unit so far.

(b) A statement showing the consolidated allocation of funds made so far by this Ministry to various State Governments under the After-care programme is laid on the Table of the Lok Sabha. [See Appendix VI, annexure No. 42.]

Shri P. G. Deb: May I know whether the setting up of these homes has been sanctioned in the rural areas other than industrial areas?

Shrimati Violet Alva: In the rural areas we have decided to have shelters and not homes.

Shri Supakar: How many of the States have these after-care homes? Has the Government got any statistics about the number of homes?

Shrimati Violet Alva: I did not get the first part of the question. We do have some statistics about the homes. We have been able to start 324 district shelters and 80 State homes are envisaged in the Second Plan period.

Shri Supakar: How many are actually there? That was my question.

Shrimati Violet Alva: I have not got that information with me.

Shri Tangamani: How much money is going to be set apart for building shelters and homes in the year 1958-59? What will be the number of homes and shelters?

Shrimati Violet Alva: May I correct myself? In the statement laid on the Table of the House, the number of homes for 1957-58 are given State-wise. Shall I read that out?

Mr. Speaker: Not necessary. The statement is there.

Shri Tangamani: My question relates to 1958-59.

Mr. Speaker: The hon. Member will wait and see when the Home Ministry's Demands come up.

Shrimati Violet Alva: I shall give the information, Sir. During the Second Plan period, 80 State homes would be established and 324 district shelters would be established. We are not able to answer his question because different States have to let us know about how soon they can establish these homes.